

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DESERVE LABS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	DESERVE LABS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08 MAY 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES- PUNE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900PN2019PTC184006
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: Bldg No. 20/20, S. No. 82A & 83A, Sakal Nagar, Baner Road, Pune, Maharashtra, India, 411007
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	5 th June 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: Ms. Anagha Anasingaraju ADDRESS: Kanjmag & Co, 1-2 Aishwarya Sankul, G.A. kulkarni Path , Pune ,Maharashtra ,411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 9881129990 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732 AFA Validity upto: 30/06/2027
8.	LAST DATE FOR SUBMISSION OF CLAIMS	5 th July 2026

Notice is hereby given that the Deserve Labs Private Limited has commenced voluntary liquidation on 5th June 2026.

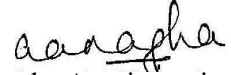
The stakeholders of Deserve Labs Private Limited are hereby called upon to submit a proof of their claims, on or before 5th July 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.06.2026

Place: Pune



Anagha Anasingaraju

Liquidator, Deserve Labs Private Limited

Registration No.: IBBI/PA-002/IP-N00247/2017-18/10732